

य प्रदेश MADHYA PRADESH

Form 26 (See
rule4A)

BP 062124



AFFIDAVIT TO BE FILED BY THE CANDIDATE ALONGWITH
NOMINATION PAPER BEFORE THE RETURNING OFFICER FOR ELECTION TO RAJYA
SABHA 2022 FROM MADHYA PRADESH .

PART A

I VIVEK KRISHNA TANKHA son/daughter/wife of RAJ KRISHNA TANKHA Aged 65
years, resident of 842, SBI & AVART APART ,841 to 851JABALPUR-482001, a
candidate at the above election, do hereby solemnly affirm and state on oath as under: -

- (1) I am a candidate set up by-Indian National Congress.
- (2) My name is enrolled in 98 Jabalpur North Madhya Pradesh Assembly Constituency,
at Serial No120 in Part No.218.
- (3) My contact telephone number(s)is/are 9811229933 and my e-mail id is
vivek.tankha@gmail.com and my social media account(s) is:

a) <https://twitter.vtankha>

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SOLEMNLY AFFIRMED BEFORE
ME BY THE WITHIN NAMED

VIJAY SIRVIDYAN
ADVOCATE & NOTARY

Vivek Tankha

30 MAY 2022

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100
27/5/2022

विशेष कृपा तनवा 50 रुपैयाँ तनवा
अ. 37 ग्राहक माल वसति विहा
लाउण्डरी चोर नष्ट देहली -

राज्य अन्तर्गत अन्तर्गत



047898222919

राजेश कुमार जैन
विकास विक्रेता
सिविल कोर्ट, अदालत निस, भोपाल
लायसेन्स नं-21/96-97

- b) Instagram: NA
c) Facebook: NA
d) YouTube : NA

(4) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

Sl. No.	Names	PAN	The financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees) for the last five Financial Years completed (as on 31 st March)
	VIVEK KRISHNA TANKHA Self	ABRPT8085E	2020-21	(i) 6,92,77,680/- (31.03.2021) (ii) 17,82,75,590/- (31.03.2020) (iii) 12,60,52,884/- (31.03.2019) (iv) 11,25,46,240/- (31.03.2018)) (v) 12,65,35,366/- (31.03.2017)
2.	AARTI TANKHA Spouse	ACCPT7742A	2020-21	(i) 10,38,840/- (31.03.2021) (ii) 10,03,270/- (31.03.2020) (iii) 14,22,211/- (31.03.2019) (iv) 18,30,413/- (31.03.2018) (v) 38,55,955/- (31.03.2017)
3.	HUF (If Candidate is Karta/Coparcener)	AAFHV3418L	2020-21	(i) 19,03,510/- (31.03.2021) (ii) 31,90,070/- (31.03.2020) (iii) 17,72,779/- (31.03.2019) (iv) 15,07,006/- (31.03.2018) (v) 68,55,397/- (31.03.2017)
4.	Dependent 1	NOT APPLICABLE	NOT APPLICABLE	(i) NOT APPLICABLE (ii) NOT APPLICABLE (iii) NOT APPLICABLE

V. D. and Co²
30 MAY 2022

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				(iv)	NOT APPLICABLE
				(v)	NOT APPLICABLE
5.	Dependent 2	NOT APPLICABLE	NOT APPLICABLE	(I)	NOT APPLICABLE
				(II)	NOT APPLICABLE
				(III)	NOT APPLICABLE
				(IV)	NOT APPLICABLE
				(V)	NOT APPLICABLE

Note: It is mandatory for PAN holder to mention PAN and in case of no PAN, it should be clearly stated "No PAN allotted".

(5) Pending criminal cases

✓ (i) I declare that there is no pending criminal case against me.

(Tick this alternative if there is no criminal case pending against the Candidate and write NOT APPLICABLE against alternative (ii) below)

OR

(ii) The following criminal cases are pending against me: **NOT APPLICABLE**

(If there are pending criminal cases against the candidate, then tick this alternative and score off alternative (i) above, and give details of all pending cases in the Table below)

Table

(a)	FIR No. with name and address of Police Station concerned	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(b)	Case No. with Name of the Court	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

Vinod Kumar

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(c)	Section(s) of concerned Acts/Codes involved (give no. of the Section, e.g. Section.... of IPC, etc.).	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(d)	Brief description of offence	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(e)	Whether charges have been framed (mention YES or NO)	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(f)	If answer against (e) above is YES, then give the date on which charges were framed	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(g)	Whether any Appeal /Application for revision has been filed against the proceedings (Mention YES or NO)	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

(6) Cases of conviction

✓ (i) I declare that I have not been convicted for any criminal offence. (Tick this alternative, if the candidate has not been convicted and write NOT APPLICABLE against alternative (ii) below)

OR

(ii) I have been convicted for the offences mentioned below: **NOT APPLICABLE**

(If the candidate has been convicted, then tick this alternative and score off alternative

(i) above, and give details in the Table below)

Table

(a)	Case No.	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(b)	Name of the Court	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

Vinod Kumar

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SIRI
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(c)	Sections of Acts / Codes involved (give no. of the Section, e.g. Section..... of IPC, etc.).	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(d)	Brief description of offence for which convicted	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(e)	Dates of orders of conviction	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(f)	Punishment imposed	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(g)	Whether any Appeal has been filed against conviction order (Mention YES or No)	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
(h)	If answer to (g) above is YES, give details and present status of appeal	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

(6A) I have given full and up-to-date information to my political party about all pending criminal cases against me and about all cases of conviction as given in paragraphs (5) and (6). **NOT APPLICABLE IN VIEW OF ENTRIES IN 5(I) AND 6(I), above.**

[candidates to whom this Item is not applicable should clearly write NOT APPLICABLE IN VIEW OF ENTRIES IN 5(i) and 6(i), above]

Note:

1. Details should be entered clearly and legibly in BOLD letters.
2. Details to be given separately for each case under different columns against each item.
3. Details should be given in reverse chronological order, i.e., the latest case to be mentioned first and backwards in the order of dates for the other cases.
4. Additional sheet may be added if required.
5. Candidate is responsible for supplying all information in compliance of Hon'ble Supreme Court's judgment in W. P (C) No. 536 of 2011.

(7) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

Note: 1. Assets in joint name indicating the extent of joint ownership will also have to be given.

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Note: 2. In case of deposit/Investment, the details including Serial Number, Amount, date of deposit, the scheme, Name of Bank/Institution and Branch are to be given.

Note: 3. Value of Bonds/Share Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

Note: 4. 'Dependent' means parents, son(s), daughter(s) of the candidate or spouse and any other person related to the candidate whether by blood or marriage, who have no separate means of income and who are dependent on the candidate for their livelihood.

Note: 5. Details including amount is to be given separately in respect of each investment

Note: 6. Details should include the interest in or ownership of offshore assets.

Explanation, - For the purpose of this Form, the expression "offshore assets" includes, details of all deposits or investments in Foreign banks and any other body or institution abroad, and details of all assets and liabilities in foreign countries';

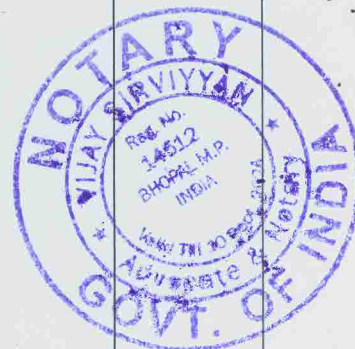
S. No.	Description	Self	Spouse	HUF	Dependent-1	Dependent-2
(i)	Cash in hand (31.03.2022)	12,83,903.00	37,513.00	2,120.00	NOT APPLICABLE	NOT APPLICABLE
(ii)	Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit (31.03.2022)	Rs.14,30,07,813/- As Per Annexure-A	Rs.1,88,53,547/- As Per Annexure-A(1)	A. State Bank of India Jabalpur 1.Saving Account Rs.53,28,325/-	NOT APPLICABLE	NOT APPLICABLE
(iii)	Details of investment in Bonds, Debentures/ Shares and units in companies/Mutual Funds and others and the amount.(31.03.2022)	Rs.22,88,21,892/- As per Annexure-B	Rs.1,22,80,720/- As per Annexure-B(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE

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(iv)	Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company and the amount (31.03.2022)	Rs.3,83,78,414/- As per Annexure-C	Rs.1,03,02,039/- As per Annexure-C(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount. (31.03.2022)	Rs.1,46,22,406/- As per Annexure-D	Rs.15,67,969/- As per Annexure-D(1)	Rs.5,16,05,886/- As per Annexure-D(2)	NOT APPLICABLE	NOT APPLICABLE
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (Details of Make, registration number. etc. year of purchase and amount)	Rs.2,58,87,556/- As per Annexure-E	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(vii)	Jewelry, bullion and valuable thing(s) (give details of weight and value)	Gold/Gold Jewelry (Approximate 2.25 Kg) Rs.72,50,000/- Silver /Gold Jewelry (Approximate 5 Kg) Rs.3,00,000/-	Gold/Gold Jewelry (Approximate 3.04 Kg) Rs.1,01,73,000/-	-NIL-	NOT APPLICABLE	NOT APPLICABLE



Vijay Sirviyyan

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(viii)	Any other assets such as value of claims/interest	Furniture & Fixture including Machinery & Equipment, Computer, Air conditioner, Mobile, & Misc. Rs.22,70,333/-	NIL-	Furniture & Fixture including Machinery & Equipment, Computer, Air conditioner, Mobile, & Misc. Rs.46,693/-	NOT APPLICABLE	NOT APPLICABLE
(ix)	Gross Total value	46,18,22,316 /-	5,32,14,788/-	5,69,36,331 /-	NOT APPLICABLE	NOT APPLICABLE

B. Details of Immovable assets:

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

Note: 2. Each land or building or apartment should be mentioned separately in this format

Note: 3. Details should include the interest in or ownership of offshore assets.

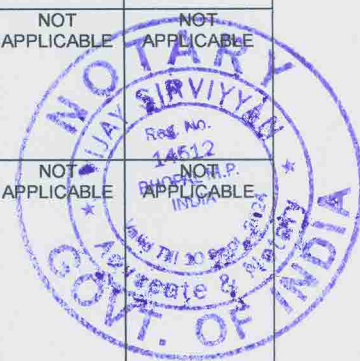
S. No	Description	Self	Spouse	HUF	Dependent-1	Dependent-2
(i)	<u>Agricultural Land</u>	-NIL-	As per Annexure-F(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Location(s) Survey number(s)					
	Area (total measurement in acres)	-NIL-	As per Annexure-F(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Whether inherited property (Yes or No)	-NIL-	As per Annexure-F(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Date of purchase in case of self - acquired property	-NIL-	As per Annexure-F(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Cost of Land (in case of purchase) at the time of purchase	-NIL-	As per Annexure-F(1) Rs. NIL	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Any Investment on the land by way of development, construction etc.	-NIL-	As per Annexure-F(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Approximate Current market value	-NIL-	Rs.75,00,000/- As per Annexure-F(1)	-NIL-	NOT APPLICABLE	NOT APPLICABLE

V. N. Lakshmi

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(ii)	Non-Agricultural Land	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Location(s) Survey number(s)					
	Area (total measurement in sq. ft.)	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Whether inherited property (Yes or No)	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Date of purchase in case of self - acquired property	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Cost of Land (in case of purchase) at the time of purchase	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Any Investment on the land by way of development, construction etc.	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(iii)	Approximate current market value	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	-NIL	NIL-	As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE

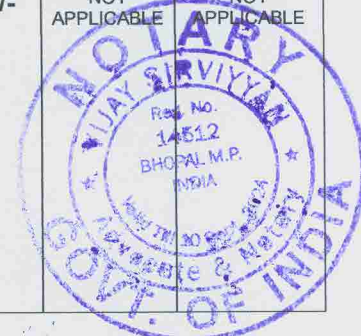
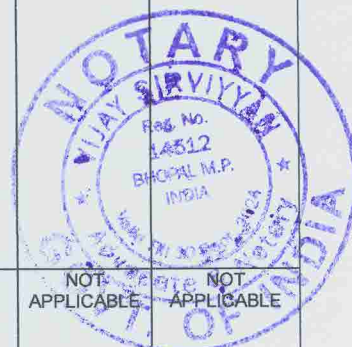
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ADVOCATE & NOTARY
BHL PAL DISTRICT P.O.

30 MAY 2022

V. S. Singh

Area (total measurement in sq. ft.)	-NIL	NIL-	As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE
Built-up Area (total measurement in sq.ft.)	-NIL	NIL-	As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE
Whether inherited property (Yes or No)	-NIL	NIL-	As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE
Date of purchase in case of self - acquired property	-NIL	NIL-	As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE
Cost of property (in case of purchase) at the time of purchase	-NIL	NIL-	Rs 21,95,600 As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE
Any Investment on the property by way of development, construction etc.	-NIL	NIL-	As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE
Approximate current market value	-NIL	NIL-	Rs.50,00,000/- As per Annexure-G	NOT APPLICABLE	NOT APPLICABLE



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BHO PAL DISTRICT BHO PAL

30 MAY 2022

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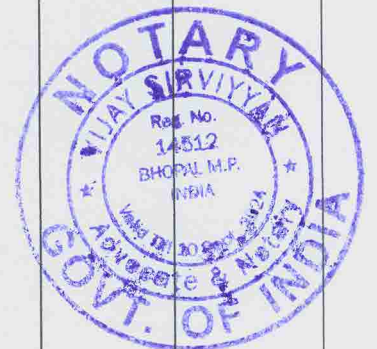
(iv)	Residential Buildings (including apartments): -Location (s) -Survey number(s)	As per Annexure-H	As per Annexure-H(1)	As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
	Area (Total measurement in sq. ft.)	As per Annexure-H	As per Annexure-H(1)	As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
	Built up Area (Total measurement in sq. ft.)	As per Annexure-H	As per Annexure-H(1)	As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
	Whether inherited property (Yes or No)	As per Annexure-H	As per Annexure-H(1)	As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE

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V. K. Daux



	Date of purchase in case of self – acquired property	As per Annexure-H	As per Annexure-H(1)	As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
	Cost of property (in case of purchase) at the time of purchase	Rs.42,53,71,087/- As per Annexure-H	Rs.1,51,35,587/- As per Annexure-H(1)	Rs.1,30,06,749/- As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
	Any Investment on the land by way of development, construction etc.	As per Annexure-H	As per Annexure-H(1)	As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
	Approximate current market value	Rs.43,87,64,327/- As per Annexure-H	Rs.2,06,33,333/- As per Annexure-H(1)	Rs.1,56,80,099/- As per Annexure-H(2)	NOT APPLICABLE	NOT APPLICABLE
(v)	Others (such as interest in property)	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(vi)	Total of current market value of (i) to (v) above	Rs.43,87,64,327/- (Own Estimation of Market Value)	Rs.2,81,33,333/- (Own Estimation of Market Value)	Rs.2,06,80,099/- (Own Estimation of Market Value)	NOT APPLICABLE	NOT APPLICABLE

- (8) I give herein below the details of liabilities/dues to public financial institutions and government: -

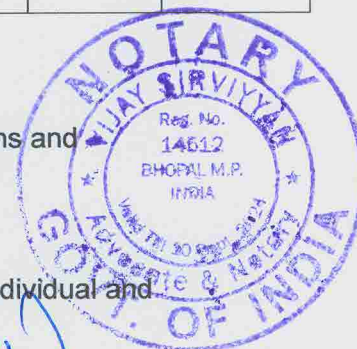
(Note: Please give separate details of name of bank, institution, entity or individual and amount before each item)

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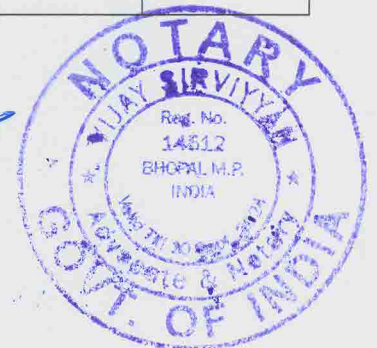
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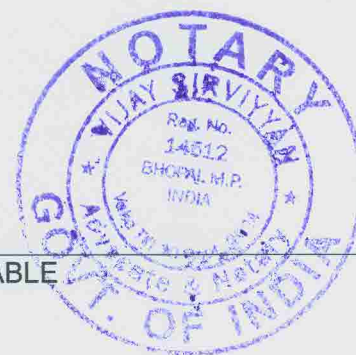
S. No.	Description	Self	Spouse	HUF	Dependent-1	Dependent-2
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or Financial Institution, Amount outstanding, Nature of loan	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Loan or dues to any other individuals/ entity other than mentioned above. Name(s), Amount outstanding, nature of loan	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
	Any other liability	Rs.5,80,41,726/- As Per Annexure-I	Rs.1,05,79,026/- As Per Annexure-I(1)	Rs.15,60,141/- As Per Annexure-I(2)	NOT APPLICABLE	NOT APPLICABLE
	Grand total of liabilities	Rs.5,80,41,726	Rs.1,05,79,026	Rs.15,60,141	NOT APPLICABLE	NOT APPLICABLE

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ii)	<p><u>Government Dues:</u></p> <p>Dues to departments dealing with Government accommodation</p>	<p>(A) Has the Deponent been in occupation of accommodation*provided by the Government at any time during the last ten years before the date of notification of the current election?- YES</p> <p>(B) If answer to (A) above is YES, the following declaration may be furnished namely: -</p> <p>(i) The address of the Government accommodation in occupation is C II 55 Vinay Marg, Chanakyapuri, New Delhi</p> <p>(ii) There is no dues payable in respect of above Government accommodation, towards-</p> <p>(a) rent;</p> <p>(b) electricity charges;</p> <p>(c) water charges; and</p> <p>(d) telephone charges as on 09/05/2022.</p> <p>[the date should be the last date of the third month prior to the month in which the election is notified or any date thereafter].</p> <p>Note- 'No Dues Certificate' from the agencies concerned in respect of rent, electricity charges, water charges and telephone charges for the above Government accommodation should be submitted.</p>
iii)	<p>Dues to department dealing with Government transport (including aircrafts and helicopters)</p>	<p>NOT APPLICABLE</p>



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V. Sirviyan

		Self	Spouse	HUF	Dependent-1	Dependent-2
(iv)	Income Tax dues	58,692/-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(v)	GST dues	-NIL-	-NIL/-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(vi)	Municipal/Property tax dues	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(vii)	Any other dues	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(viii)	Grand total of all Government dues	Rs.58,692/-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE
(ix)	Whether any other liabilities are in dispute, if so, mention the amount involved and the authority before which it is pending.	-NIL-	-NIL-	-NIL-	NOT APPLICABLE	NOT APPLICABLE

(9) Details of profession or occupation:

(a) Self -Advocate

(b) Spouse-Professional

(9A) Details of source(s) of income:

(a) Self-Legal Services.

(b) Spouse –Rental and Professional.

(c) Source of income, if any, of dependents, **NOT APPLICABLE.**

(9B) Contracts with appropriate Government and any public company or companies

(a) details of contracts entered by the candidate: NIL

(b) details of contracts entered into by spouse: NIL

(c) details of contracts entered into by dependents: NIL

(d) details of contracts entered into by Hindu Undivided Family or trust in which the

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candidate or spouse or dependents have interest: NIL

- (e) details of contracts, entered into by Partnership Firms in which candidate or spouse or dependents are partners: NIL
- (f) details of contracts, entered into by private companies in which candidate or spouse or dependents have share: NIL

(10) My educational qualification is as under:

LL.B. (Bachelor of Laws) degree from Delhi University in the year 1979.

(Give details of highest School / University education mentioning the full form of the certificate/ diploma/ degree course, name of the School /College/ University and the year in which the course was completed.)

V. N. and

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[Signature]

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PART - B(11). **ABSTRACT OF THE DETAILS GIVEN IN (1) TO (10) OF PART - A:**

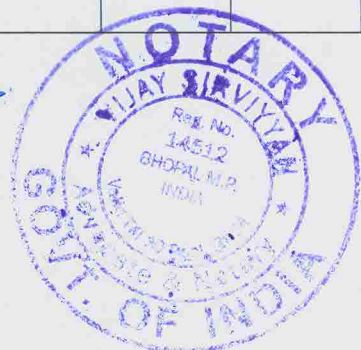
1.	Name of the candidate		Vivek Krishna Tankha				
2.	Full postal address		842 ,SBI & AVART APART ,841 to 851 Jabalpur- 482001				
3.	Number and name of the constituency and State		98-Jabalpur North Madhya Pradesh Assembly Constituency at Serial No.120 in Part No 218				
4.	Name of the political party which set up the candidate (otherwise write 'Independent')		Indian National Congress				
5.	Total number of pending criminal cases		-Nil-				
6.	Total Number of cases in which convicted		-Nil-				
7.		PAN of	Year for which last Income Tax Return filed	Total Income Shown			
	(a) Candidate	ABRPT8085E	31.03.2021	6,92,77,680/-			
	(b) Spouse	ACCPT7742A	31.03.2021	10,38,840/-			
	(c) HUF	AAFHV3418L	31.03.2021	19,03,510/-			
	(d) Dependent	Not Applicable	Not Applicable	Not Applicable			
8.	Details of Assets and Liabilities (including offshore assets) in rupees						
	Description	Self	Spouse	HUF	Dependent-1	Dependent-2	Dependent-3
A.	Moveable Assets (Total value)	Rs.46,18,69,010/-	Rs.5,32,14,788/-	Rs.5,69,83,027/-	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
B.	Immovable Assets						NOT APPLICABLE
I	Purchase Price of self-acquired immovable property	Rs.42,53,71,087/-	Rs.1,51,35,587/-	Rs.1,52,02,349/-	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
II	Development/ construction cost of immovable property after purchase (if applicable)	Nil	Nil	Nil	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE

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VIJAY SIRVIYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT RAO

17

30 MAY 2022



	III	Approximate Current Market Price				NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
		(a) Self-acquired assets (Total Value)	Rs 43,12,64,327/-	Rs.1,73,00,000/-	Rs.2,06,80,099/-			
		(b) Inherited assets (Total Value)	Rs 75,00,000	Rs.1,08,33,333/-	Nil			
9.		Liabilities						
	(i)	Government dues (Total)	Nil	Nil	Nil	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
	(ii)	Loans from Bank, Financial Institutions and others (Total)	Nil	Nil	NIL	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
10.		Liabilities that are under dispute						
	(i)	Government dues (Total)	Nil	Nil	Nil	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
	(ii)	Loans from Bank, Financial Institutions and others (Total)	Nil	Nil	Nil	NOT APPLICABLE	NOT APPLICABLE	NOT APPLICABLE
11.		Highest educational qualification: LL.B. (Bachelor of Laws) degree from Delhi University in the year 1979. (Give details of highest School /University education mentioning the full form of the certificate/ diploma/ degree course, name of the School /College/ University and the year in which the course was completed.)						

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VIJAY SIRVIYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022



VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed there from. I further declare that:-

(a) there is no case of conviction or pending case against me other than those mentioned in items 5 and 6 of Part A and B above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 7 and 8 of Part A and items 8, 9 and 10 of Part B above.

Verified at Bhopal this the 30th day of May 2022.

V. L. Ande
DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last day of filing nominations.

Note: 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

Note: 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

Note: 4. The affidavit should be either typed or written legibly and neatly.

Note: 5. Each page of the Affidavit should be signed by the deponent and the Affidavit should bear on each page the stamp of the Notary or Oath Commissioner or Magistrate before whom the Affidavit is sworn.

IDENTIFIED BY ME
NAME: *Shri. V. L. Ande*
ADDRESS: *E-12, 25th 2nd fl*
SIGNATURE: *[Signature]*

SOLEMNLY AFFIRMED BEFORE
ME BY THE WITHIN NAMED
Vijay Sirviyan
VIJAY SIRVIYAN
ADVOCATE & NOTARY



V. L. Ande
नोटरी सचिव क्र 72 पर
अंकित

30 MAY 2022

Annexure-A

Details of deposit in, Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts). Deposits with financial Institutions. Non-Banking financial Companies and Cooperative societies and the amount in each such deposit

Shri Vivek Krishna Tankha					
S.No.	Account No.	Amount	Date of Deposit	Nature	Name of Bank or Institution & Address
1	120010100781060	2,18,32,294		Saving Account	Axis Bank-Delhi
2	914040043901607	93,11,553	14-10-2014	Fixed Deposit	Axis Bank-Delhi
3	915040051458617	1,53,14,160	19-10-2015	Fixed Deposit	Axis Bank-Delhi
4	915040051457960	1,53,14,891	19-10-2015	Fixed Deposit	Axis Bank-Delhi
5	917040054890841	1,27,64,850	01-08-2017	Fixed Deposit	Axis Bank-Delhi
6	917040054847559	1,27,64,852	01-08-2017	Fixed Deposit	Axis Bank-Delhi
7	920040055380552	70,66,215	17-08-2019	Fixed Deposit	Axis Bank-Delhi
	Sub Total (A)	9,43,68,815			
1	130-041403-006	26,63,986	NA	Saving Account	HSBC Bank -Delhi
	Sub Total (B)	26,63,986			
1	01820010000304	95,38,563	NA	Saving Account	Kotak Mahindra Bank -Delhi
2	01823640006702-Swe	2,41,426	18-Dec-10	Term Deposit	Kotak Mahindra Bank -Delhi
3	4011332457	88,90,455	17-Jul-13	Fixed Deposit	Kotak Mahindra Bank-Delhi
4	4011332464	88,91,924	17-Jul-13	Fixed Deposit	Kotak Mahindra Bank-Delhi
	Sub Total (C)	2,75,62,368			
1	35909977939	23,16,843	NA	Saving Account	State Bank of India-Delhi
2	50483329362	12,26,290	NA	Election Account	Indian Bank-Jabalpur
3	59119899991976	1,48,69,510	NA	Saving Account	HDFC Bank Vasant Vihar Delhi
	Sub Total (D)	1,84,12,643			
	Total (A+B+C+D)	14,30,07,813			



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 VIJAY SIRVIYAN
 ADVOCATE & NOTARY
 BHOPAL DISTRICT BHOPL
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30 MAY 2022

Annexure-A(1)

Details of deposit in, Bank accounts (FDRs.Term Deposits and all other types of deposits including saving accounts). Deposits with financial Institutions. Non-Banking financial Companies and Cooperative societiesand the amount in each such deposit					
Smt Aarti Tankha					
S.No.	Account No.	Amount	Date of Deposit	Nature	Name of Bank or Institution & Address
1	20256213713	32,998	NA	Saving Account	Allahabad Bank-Jalapur
2	940310100008319	21,325	NA	Saving Account	Bank of India, Jabalpur
3	01820010003775	17,43,149	NA	Saving Account	Kotak Mahindra Bank -Delhi
4	10018866192	2,56,014	NA	Saving Account	State Bank of India-Jabalpur
5	59109810241244	1,68,00,061	NA	Saving Account	HDFC Bank -Vasant Vihar -Delhi
	Total	1,88,53,547			



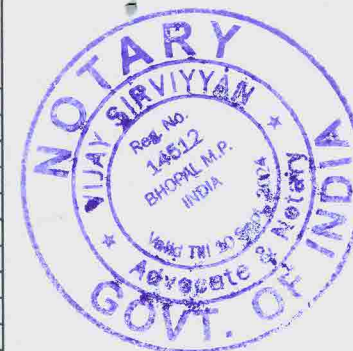
Va Tankha
30 MAY 2022

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[Signature]
VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOVAL DISTRICT BHOVAL

Annexure-B

Details of investment in Bonds debentures / shares and units in companies/mutual funds and others and the amount

Shir Vivek Krishna Tankha					
S.No.	Amount (Cost)	Date of Investment	Account /Folio No.	Name of Bank or Institution & Address	Current Market Value in NSE Stock Exchange as listed company and Book Value if Non Listed company
1	5,00,000	29-Oct-20	91097159424	Axis Bluechip Fund Regular Plan Growth-91097159424	6,95,955
2	37,50,000	13-Feb-17	1018512704	Birla Sunlife Frontline Eqty Fund Growth-1018512704	68,55,830
3	19,20,650	8-May-17	18128706	Franklin India Credit Risk Fund-18128706	30,07,112
4	37,50,000	13-Feb-17	379910369763	Franklin India Prima Plus Growth-379910369763	71,33,496
5	30,00,000	18-Aug-20	16993225/33	HDFC Corporate Bond Fund Regular Plan Growth-16993225/33	32,44,143
6	10,00,000	22-May-12	8535620/73	HDFC Hybrid Debt Fund Mthly Div /8535620/73	20,60,389
7	2,00,00,000	10-May-21	16993225/33	HDFC Short Term Debt Fund Regular Fund-16993225/33	2,07,21,058
8	3,00,00,000	23-Mar-22	1241841/74	HSBC Crisil Ibx 50:50 Gilt Plus Fund-1341841/74	2,99,98,500
9	10,00,000	16-Jun-21	9258100/01	ICICI Prudential Bluechip Equity Fund-9258100/01	10,31,402
10	40,00,000	16-Jun-21	9258100/01	ICICI Prudential Corporate Bond Fund-9258100/01	41,19,883
11	80,00,000	26-Feb-20	9258100	ICICI Prudential Corporate Bond-9258100	91,00,353
12	5,00,000	29-Oct-20	9258100/01	ICICI Prudential Nifty Next 50 Index Fund Regular Plan Growth-9258100/01	7,50,099
13	30,00,000	18-Aug-20	9258100/01	ICICI Prudential Short Term Fund-9258100/01	32,27,314
14	60,00,000	20-Mar-17	9258100/01	ICICI Prudential Short Term Regular-9258100/01	84,79,182
15	50,00,000	11-Aug-17	9258100	ICICI Prudential Short Trn Reg Plan-9258100	67,69,022
16	5,00,000	29-Oct-22	9258100	ICICI Prudential US Bluechip Equity Fund Regular Plan Growth-9258100/01	7,01,095
17	85,00,000	26-Feb-20	1816884/69	IDFC Banking & PSU Debt Fund Regular-1816884/69	96,35,695
18	60,00,000	20-Mar-17	1816884/69	IDFC Bond Fund Short Term Regular Plan Growth -1816884/69	83,98,521
19	5,00,000	29-Oct-20	7623319/24	Kotak Standard Multicap Fund Growth-7623319/24	7,28,155
20	7,00,000	24-Sep-21	910130474443	Axis Focused 25 Fund Growth-910130474443	6,72,064
21	1,50,000	2008	1174681/64	Dsp World Gold Fund-1174681/64	3,89,122
22	67,00,000	11-Jan-21	16564178	ICICI Prudential Balance Advantage Fund-16564178	76,34,968
23	1,36,34,976	20-May-19	6079433	Kotak Balance Advantage Fund-6079433	1,73,79,743
24	60,00,000	22-Jul-21	6079433	Kotak Global Innovation Fund Rglr NFO-6079433	49,13,874
25	1,90,320	2007	1147510	Kotak Indo World Int.Fund-1147510	9,13,139
26	1,00,00,000	30-Sep-20	NA	IIFL MULTICAP PMS-Various Shares	1,34,61,969
27	1,50,97,217	1-Jul-20	NA	Axis AMC Liquid Fund	2,13,13,751
28	50,00,000	18-Sep-20	90117363736	Axis Global Equity Alpha Fund Of Fund -90117363736	64,49,228
29	1,00,00,000	25-Oct-21	NA	Portfolio Management Service A/c- White Oak	96,63,071
30	50,00,000	11-Oct-21	18480678/62	HDFC Mutual Fund-18480678/62	50,66,265
31	50,00,000	25-Oct-21	19765974/21	Icici Prudential Mutual Fund-19765974/21	50,23,066
32	25,00,000	21-Sep-21	9330912/09	Kotak Mutual Fund K1155-9330912/09	23,97,880
33	31,800	Not available	NA	Bond-IDBI	31,800
34	1,440	Not available	NA	Share-Binani Zink Ltd.-No.os Share 625	47,500
35	460	2-Sep-16	10493-10538	Equity Share-Paytm E Commerce-46 no. Shares	460
36	83,142	2004	NA	Share-NTPC Ltd. No. of share-1341	2,19,321
37	55,825	Not available	NA	Share-Raja Gukul Das Palace	55,825
38	42,50,697	21-Feb-16	43	One 97 Communication Ltd(Paytm) Share -12360	65,31,642
Total					22,88,21,892
19,13,16,527					



30 MAY 2022

V.K. Tankha

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VIJAY SIRVIYAN
 ADVOCATE
 BHOPL M.P.

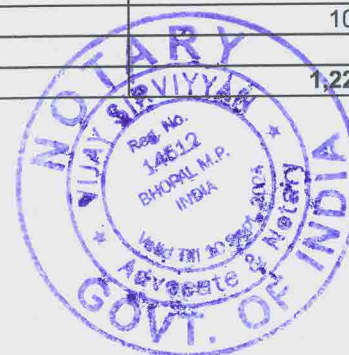
Annexure-B(1)

Details of investment in Bonds debentures / shares and units in companies/mutual funds and others and the amount					
Smt Aarti Tankha					
S.No.	Amount (Cost)	Date of Investment	Account /Folio No.	Name of Bank or Institution & Address	Current Market Value in NSE Stock Exchange as listed company and Book Value if Non Listed company
1	20,00,000	31-Mar-19	1235813/95	HSBC Large & Mid Cap Equity Fund Growth-1235813/95	31,49,200
2	15,00,000	31-Mar-19	13286333/47	ICICI Prudential Short Term Fund Growth-13286333/47	18,67,862
3	15,00,000	31-Mar-19	2581573/52	IDFC Bond Fund Short Term Reg Plan Growth-2581573/52	18,39,710
4	17,00,000	22-Sep-21	7121739	DSP Dynamic Asset Allocation Fund Reg-7121739	16,64,147
5	15,00,000	22-Sep-21	9384364	Kotak Multicap Fund Reg Plan-9384364	14,38,728
6	7,00,000	24-Sep-21	79947548393	Mirae Asset Large Cap Fund Regular-79947548393	6,98,994
7	1,440	Not available	NA	Share-Binani Zink Ltd.-No.os Share 625	47,500
8	41,540	2004	NA	Share-NTPC Ltd. No. of share-670	1,09,579
9	25,000	1995	NA	Share-Dewas Soya	25,000
10	1,50,000	2007	40839414331	Reliance Vision Fund	1,50,000
11	1,50,000	2007	SBBNA985807	Sundram BNP Midcap Fund	1,50,000
12	50,000	14-Jul-20	NA	Capital-Jaurez All Solution LLP	50,000
13	10,50,000	23-08-2019	NA	Investment- Athviya Enterprises LLP	10,50,000
14	40,000	4-Aug-19	NA	Share-4000 @10 ARTV Pvt. Ltd.	40,000
	15,07,980				1,22,80,720

V. Tankha
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Vijay Sirviyya
VIJAY SIRVIYYA
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022



Annexure-C

Details of investment in NSS. Postal saving Insurance policies and investment in any Financial instruments in Post office or Insurance Company and the amount

Shri Vivek Krishna Tankha					
S.No.	Amount	Date of Investment	Account /Folio No.	Name of Bank or Institution & Address	Current Market Value in NSE Stock Exchange as listed company and Book Value if Non Listed company
1	92,06,526	NA	10609348329	Public Provident Fund No.10609348329	92,06,526
2	21,71,888	22-Sep-17	376911272	One time Premium Paid to LIC of India No.376911272	21,71,888
3	20,00,000	16-Aug-12	0035048715	Canara HSBC OBC Life Insurance No.0035048715	20,00,000
4	2,50,00,000	13-Jan-15	0049296817	Canara HSBC OBC Life Insurance No.0049296817	2,50,00,000
	3,83,78,414			Total	3,83,78,414

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[Signature]
VIVEK KRISHNA TANKHA
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022



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Vivek Tankha

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Annexure-C-(1)

Details of investment in NSS. Postal saving Insurance policies and investment in any Financial instruments in Post office or Insurance Company and the amount

Smt Aarti Tankha					
S.No.	Amount	Date of Investment	Account /Folio No.	Name of Bank or Institution & Address	Current Market Value in NSE Stock Exchange as listed company and Book Value if Non Listed company
1	61,72,998	NA	10609308851	Public Provident Fund No.10609308851	61,72,998
2	30,00,000	16-Aug-12	34820514	Canara HSBC OBC Life Insurance No.34820514	30,00,000
3	11,29,041	22-Sep-17	303864975	Lic of India Policy No.303864975 Maturity 21.09.28	11,29,041
	1,03,02,039			Total	1,03,02,039

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ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022




Vijay Sirviya

Annexure-D

Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.

Shri Vivek Krishna Tankha			
	Name of Person/Firm to whom given	Amount	Remark
1	Smt Aarti Tankha	1,00,58,320	31.03.22
2	Shanta Mushran	3,14,430	31.03.22
3	Varun Tankha	19,49,656	31.03.22
4	K.K.Srivastava	3,00,000	31.03.22
5	Concept & Construction	20,00,000	31.03.22
		1,46,22,406	

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VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHO PAL DISTRICT RAJASTHAN

30 MAY 2022



VaDauke

Annexure-D-(1)

Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.

Smt Aarti Tankha			
S.No.	Name of Person/Firm to whom given	Amount	Remark
1	Vivek Krishna Tankha (HUF)	10,95,970	
2	Vivek Krishna Tankha	4,71,999	
		15,67,969	

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VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT

30 MAY 2022



Annexure-D-(2)

Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.

Vivek Krishna Tankha (HUF)

S.No.	Name of Person/Firm to whom given	Amount	Remark
1	Varun Tankha	12,95,000	
2	Vivek Krishna Tankha	5,03,10,886	
		5,16,05,886	



Vn Tankha

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[Signature]
VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022

Annexure-E

Motor Vehicles/ Aircrafts /Yachts/Ships (Details of Make.registration number etc. year of purchase and amount)

Shir Vivek Krishna Tankha				
S.No.	Make	Registration No.	Date of Purchases	Amount of Purchases
1	Mercedes Benz	DL 12C 0336	28-May-08	85,30,971
2	Pajero Mitsbishi	DL 09 CQ 5617	12-Nov-08	21,50,000
3	AUDI	DL 8CAF 6074	11-Jul-14	81,32,500
4	Innova	DL 3CCN 5065	24-Jan-18	25,67,727
5	Skoda	MP 20CM8888	1-Mar-22	42,69,459
6	Maruti Gypsy	MP 20CK1407	8-Dec-21	1,00,768
7	Maruti Gypsy	MP 20CK1406	8-Dec-21	1,00,768
8	Royal Enfield	MP 20NR2023	8-Dec-21	35,363
			Total	2,58,87,556



Vivek

30 MAY 2022

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[Signature]
VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

Annexure-F-(1)

Details of Agricultural Land

Aarti Tankha

Agricultural Land Location(s) Survey number(s)	Area (total measurement in acres)	Whether inherited property (Yes or No)	Date of purchase in case of selfacquired property	Cost of Land (in case of purchase) at the time of purchase	Any investment on the land by way of development, construction etc	Approximate current market value (Rs)	Remark
Village Mushran Pipariya, Tahsil, Gategaon, Dist.Narshingpur-Survey No.11,12,13,81, 82,147,151,152, 154,144, (47.22 Acres interest limited to 1/3 thereof)	18.69 Acres	Yes	Not Applicable	Not Applicable	NIL	75,00,000	Own Estimation of Market Value
Total						75,00,000	

Vulanku

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[Signature]
VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022



Annexure-G

Details of Commercial Building

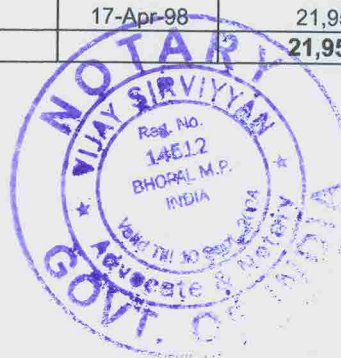
Vivek Krishna Tankha (HUF)

Commercial Buildings (including apartments)	Area (total measurement in sq.ft.)	Built up area (Total measurement in sq.ft.)	Whether inherited property (Yes or No)	Date of purchase in case of selfacquired property	Cost of property (in case of purchase) at the time of purchase	Any Investment on the property by way of development, construction etc.	Approximate current market value (Rs)	Remark
-Location(s) " -Survey number(s)								
House No 616 Floral Deck Plaza Premises Co-Operative Society MIDC Road SEEPZ, Andheri East Mumbai-Unit No.616	880	880	No	17-Apr-98	21,95,600	Nil	50,00,000	Own Estimation of Market Value
Total					21,95,600		50,00,000	

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VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022



Annexure-H

Details of Residential Buildings

Vivek Krishna Tankha

Residential Buildings (including apartments) :-Location(s)- Survey number(s)	Area (total measurement in sq.ft.)	Built up area (Total measurement in sq.ft.)	Whether inherited property (Yes or No)	Date of purchase in case of selfacquired property	Cost of property (in case of purchase) at the time of purchase	Any Investment on the land by way of development, construction etc.	Approximate current market value (Rs)	Others (such as interest in property)	Remark
House 37 Paschimi Marg, Vasant Vihar Delhi (Interest limited to the extent of 3/4)-Survey No.-N.No.37	4350	4350	No	25-Nov-07	3,16,06,760	Nil	3,75,00,000	100%	Own Estimation of Market Value
House No.842, Ancestral Property Interest limited to the extent of 1/4 Share) North Civil Lines Jabalpur-Survey No- H.No.842	8250	8250	Yes	Not Applicable	Not Applicable	Nil	75,00,000	25%	Own Estimation of Market Value
Apartment 15A Belgravia Central Park-2,-Gurgaon-Haryana	3931	3931	No	20-Oct-15	2,99,75,144	Nil	2,99,75,144	100%	Actual Value
Property Kasauli, No.47/49 Kasra No.561/199-200/4 &2 -Himachal Pradesh	1315	1315	No	20-Mar-17	83,94,100	Nil	83,94,100	100%	Actual Value
First Floor 37 Paschimi Marg New Delhi	2992	2992	No	31-Dec-21	9,55,00,000	Nil	9,55,00,000	100%	Actual Value
Apartment 815A Camellia-Gurugram, Haryana	7430	5744	No	1-Nov-21	25,98,95,083	Nil	25,98,95,083	100%	Actual Value
Total					42,53,71,087		43,87,64,327		

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Vivek Krishna Tankha
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

Vivek Krishna Tankha
30 MAY 2022



Annexure-H-(1)

Details of Residential Buildings

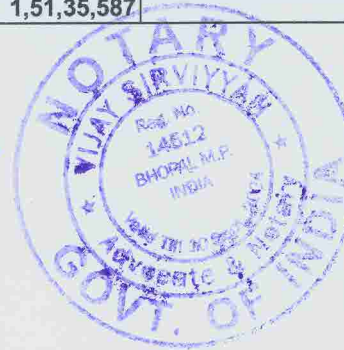
Aarti Tankha

Residential Buildings (including apartments) :- Location(s)-Survey number(s)	Area (total measurement in sq.ft.)	Built up area (Total measurem ent in sq.ft.)	Whether inherited property (Yes or No)	Date of purchase in case of selfacquired property	Cost of Land (in case of purchase) at the time of purchase	Any investment on the land by way of development, construction etc	Approximate current market value	Others (such as interest in property)	Remark
House 37 Paschimi Marg, Vasant Vihar Delhi (Interest limited to the extent of 1/4)- Survey No.-N.No.37	1450	1450	No	25-Nov-07	1,05,35,587	Nil	1,25,00,000	25%	Own Estimation of Market Value
House at Kadeli, (Inherited from Father 1/3 portion) Narshinpur-Survey No. 144/1	6333	1667	Yes	Not Applicable	Not Applicable	Nil	33,33,333	33%	Own Estimation of Market Value
House 404 Silver Arch Aparment Firoz Shah Road, Delhi-Survey No.H.No. 404	1765	1765	No	10-Feb-04	46,00,000	Nil	48,00,000	100%	Own Estimation of Market Value
Total					1,51,35,587		2,06,33,333		

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Vijay Sirviyan
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

30 MAY 2022



Annexure-H-(2)

Details of Residential Buildings

Vivek Krishna Tankha (HUF)

Residential Buildings (including apartments) :- Location(s)-Survey number(s)	Area (total measurement in sq.ft.)	Built up area (Total measure ment in sq.ft.)	Whether inherited property (Yes or No)	Date of purchase in case of selfacquired property	Cost of Land (in case of purchase) at the time of purchase	Any investment on the land by way of development, construction etc	Approximate current market value	Others (such as interest in property)	Remark
11C, Bellevue, Appartment at Gurgaon-Haryana	2,556	2,556	No	31-Mar-12	1,30,06,749	Nil	1,56,80,099	100%	Own Estimation of Market Value

ATTESTED
[Signature]
VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL

Vulande
30 MAY 2022

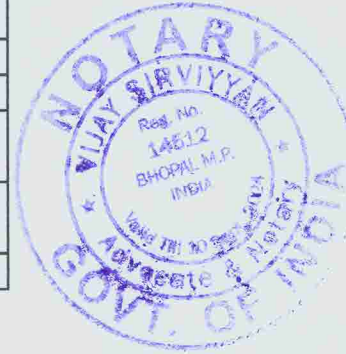


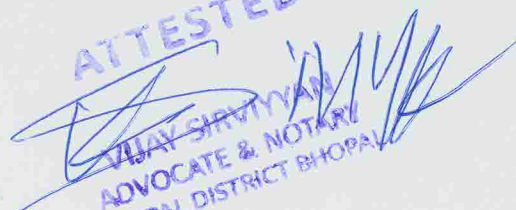
Annexure-I

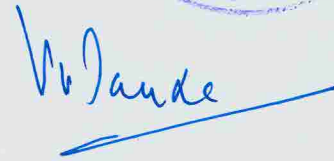
(i) Any other liability

Vivek Krishna Tankha

			Remarks
1	Vivek Tankha has taken loan from Vivek Tankha HUF	5,03,10,887	
2	Aarti Tankha	4,71,999	
3	Rohini Tankha	49,83,840	
4	Security Received-Camellia-Ram Kumar Agaarwal	20,25,000	
5	Security Received-Central Park-Amarinder Matharu	2,50,000	
		5,80,41,726	



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VIJAY SIRVIYYAN
ADVOCATE & NOTARY
BHOPAL DISTRICT BHOPAL



30 MAY 2022

30 MAY 2022

Annexure-I-(1)

(i) Any other liability

Aarti Tankha

S.No.	Name	Amount of outstanding	Remarks
1	Varun Tankha	5,20,706	
2	Loan from Shri Vivek Tankh	1,00,58,320	
	Total:	1,05,79,026	



Vu Tankha

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VIJAY SIRVIYAN
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BHOPAL DISTRICT BHOPAL

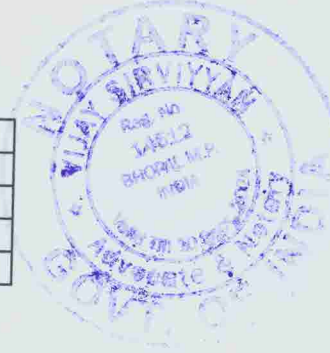
30 MAY 2022

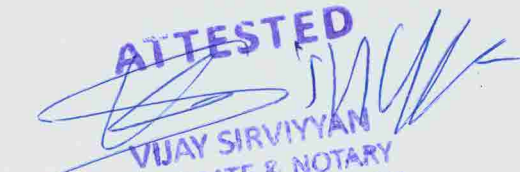
Annexure-I-2

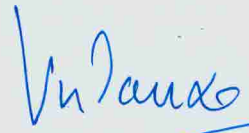
(i) Any other liability

Vivek Krishna Tankha (HUF)

S.No.	Name	Amount of	Remarks
1	Arti Tankha Vivek Krishna Tankha	10,95,970	
2	Security Received-Blue Chip	4,64,171	
		15,60,141	



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VIJAY SIRVIYAN
ADVOCATE & NOTARY
BHOVAL DISTRICT BHOVAL


30 MAY 2022

भारतीय संसद
PARLIAMENT OF INDIA
राज्य सभा सचिवालय
RAJYA SABHA SECRETARIAT

टेलीग्राम : "परिषद"
फैक्स :
दूरभाष :
वेबसाईट : <http://rajyasbhahindi.nic.in>
ई-मेल :
संसद भवन/संसदीय सौध,
नई दिल्ली-110001

Telegram : "PARISHAD"
Fax :
Telephone :
Website : <http://rajyasabha.nic.in>
E-mail :
Parliament House/Annexe,
New Delhi-110001

No. RS.4/(63)/172/2016-MSA

Dated the 9th May, 2022

PROVISIONAL NO DUES CERTIFICATE

This is to certify that nothing is due against **Shri Vivek K. Tankha, Member, Rajya Sabha** as on date as per the records of this Secretariat and the information furnished by the Allied Agencies.

2. The term of Shri Vivek K. Tankha in Rajya Sabha is due to expire on 29.06.2022. As sitting Member, he is entitled to retain Government accommodation and RF Tags till expiration of his tenure. Final 'No Dues Certificate' will be issued after expiry of his term as Member, Rajya Sabha.


(SREEJITH. V)
Deputy Secretary
Tel.: 011-23034228